

DIVISION BENCH  
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/85(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	INDIAN BANK VS SANJAY KUMAR MUNDRA
UNDER SECTION	SECTION 95(1)

**Appearance(via video conference/physically)**

For the Financial Creditor

Mr. S.K. Ray, Adv.  
Ms. Zeba Khan, Adv.  
Ms. R. Sanyal, Adv.  
Ms. M. Saha, Adv.

**ORDER**

1. Ld. Counsel for the Financial Creditor present.
2. Ld. Counsel appearing for the applicant seeks three days time to file hard copies of this CP with the registry. Time is allowed.
3. Post this matter on **14.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**